

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-37/2013/5678/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Shri Sanjeev Kumar Sharma,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 6<sup>th</sup> August, 2022.

Sub:- **Special casual leave.**

Ref:- No. DJK/1145 dated 05.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **7 days special casual leave from from 05.08.2022 to 11.08.2022**, as prayed for. The Addl. District & sessions Judge (FTC), Kokrajhar and in his absence the Civil Judge & Asstt. Sessions Judge, Kokrajhar would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/5679/A, dated , 06-08-2022**

Copy to

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten signature]*